

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Customs Appeal No.11318 of 2015

(Arising out of OIO-KDL-PCOMMR-PVRR-05-2015-16 dated 29/05/2015 passed by Commissioner of CUSTOMS-KANDLA)

C.C.-Kandla

.....Appellant

Custom House,
Near Balaji Temple,
Kandla, Gujarat

VERSUS

Shree Renuka Sugars Ltd

.....Respondent

At & Po-Bharatpar, Tal-Gandhidham,
KUTCH, GUJARAT

APPEARANCE:

Shri T.G. Rathod, Additional Commissioner (AR) for the Appellant
Shri Rahul Patil, Accountant for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 13.09.2021
DATE OF DECISION: 10.03.2022

The appeal is disposed of. For order, see order of date in Customs Appeal No. 11555 of 2015.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Mehul